

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4585
ANSWERED ON:30.08.2011
CONSERVATION OF TRIBAL CULTURE
Pandey Saroj

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has formulated any action plan for conservation, promotion and development of various tribal cultures in the country;
- (b) if so, the details thereof indicating the number of tribes and their cultures, State-wise; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF HOUSING AND POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

(a) Government of India has taken many steps for Conservation, promotion and development of various tribal cultures in the country.

Ministry of Tribal Affairs supports State Governments that have Tribal Research Institutes in their efforts to preserve and promote tribal culture.

In addition, Ministry of Culture as part of their larger mandate for protection and preservation of India's diverse culture also covers tribal population under its Schemes through its several attached, subordinate and autonomous organizations.

(b): State/Union Territory-wise number of scheduled Tribes:

S.No. State/Union Territory No. of scheduled Tribes

1. Andhra Pradesh 35
2. Arunachal Pradesh 16
3. Assam 29
4. Bihar 33
5. Chhattisgarh 42
6. Goa 8
- 7 Gujarat 32
8. Himachal Pradesh 10
9. Jammu and Kashmir 12
10. Jharkhand 32
11. Karnataka 50
12. Kerala 43
13. Madhya Pradesh 46
14. Maharashtra 47
15. Manipur 33
16. Meghalaya 17
17. Mizoram 15
18. Nagaland 5
19. Orissa 62
20. Rajasthan 12
21. Sikkim 4
22. Tamil Nadu 36
23. Tripura 19
24. Uttaranchal 5
25. Uttar Pradesh 15
26. West Bengal 40
27. Andaman & Nicobar 6
Islands
28. Dadra and Nagar Haveli 7
29. Daman and Diu 5
Throughout the Union
Territory
30. Lakshadweep Throughout the Union Territory: Inhabitants
of the Laccadive, Minicoy and Aminidivi
Islands who, and both of whose parents,
were born in those islands. 'Provided

that the children who are born to inhabitants of Lakshadweep in any other place in the mainland of India shall be deemed to be inhabitants born in the islands if such children settle permanently in the islands.

(c): Does not arise.